

(G)

In the Central Administrative Tribunal  
Principal Bench,  
New Delhi.

O.A.No.462 of 1987

A.K.Roy Chaudhary Vs. Deptt of Public Enterprises

18.12.1987.

Present:- Nemo for the petitioner.  
Mr.P.P.Khurana, Advocate, for the respondents.

...

Order:-

There is no appearance on behalf of the petitioner even today. Hence O.A.No.462/87 dismissed for not prosecution.

✓ (18/12/87)  
(Birbal Nath)

AM

J.D.Jain  
(J.D.Jain)  
VC